

OFFICE OF THE DISTRICT & SESSIONS JUDGE, PANCHKULA

ORDER

In continuation of the Office office order dated 03.01.2022, 05.01.2022 and keeping in view the daily surge in COVID cases in district Panchkula, the matter has been discussed with the Judicial Officers as well as Representatives of Bar Associations Panchkula/Kalka and in consultation with the Hon'ble Administrative Judge of Panchkula Sessions Division, following directions are being issued:-

1. Only urgent matters i.e. Bail Applications, Injunctions Applications, Ex-party cases, Petitions under sections 13-B of HMA, Applications for Superdari, Refund Vouchers, Protection petitions, as well as any other matter which the Judicial Officer consider fit for hearing shall be heard through physical as well as virtual mode during the period from 07.01.2022 to 14.01.2022.
2. Any party/counsel, with mutual consent of other party, if any, will be at liberty to move an application for consideration of his matter involving urgency pending before the court concerned.
3. Other remaining matters except mentioned at Sr. No. 1 shall be adjourned to a suitable date by the courts concerned on daily basis.

Other instructions issued vide order dated 05.01.2022 shall remain unchanged. These directions shall be reviewed again on 14.01.2022, as per prevailing situation.

District & Sessions Judge,
Panchkula.

Endst. No. 228-251 Dated 07-01-2022

Copy forwarded to the following for information and necessary action :-

1. The Registrar General, Hon'ble High Court of Punjab & Haryana, Chandigarh;
2. All the Judicial Officers posted in this Sessions Division;
3. The Deputy Commissioner, Panchkula;
4. The Deputy Commissioner of Police, Panchkula;
5. The District Attorney, Panchkula;
6. The Civil Surgeon, Panchkula;
7. The Executive Officer, Municipal Corporation, Panchkula;
8. The Superintendent, Central Jail, Ambala;
9. The President, Bar Association, Panchkula & Kalka; &
10. SO/SA to upload the order on the website of this office.

District & Sessions Judge,
Panchkula.